

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

CA No.192/252/HDB/2017
Sai Tipparju Infra Ventures Private Limited
Sai Tipparju Infra Ventures Private Limited
Registrar Of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	PCS	Saurabh Poddar 1977 Q gnail. com, 9581186260	- S. Boldan
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. Saurabh Poddar, learned PCS for the Pettioner.

ROC report is awaited. ROC is directed to submit his report well before the next date of hearing. Post the case on 29.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)